### Bill of Export for Dutilable Goods

**Exporter**

**Invoice No. & Date**

**BE No. & Date**

**AR4/AR4A No. & Date**

**Q/Cert No. & Date**

**Import-Export Code No.**

**RBI Code No.**

**Consignee**

**Export Trade Control**

- If export under:
  - Deferred Credit [ ]
  - Joint Ventures [ ]
  - Rupee Credit [ ]
  - Others [ ]
  - RBI's Approval/Cir. No. & Date [ ]

**Custom House Agent**

**LIC No.**

**Lorry No./Goods Train & Wagon No.**

**Originating From**

**Land Cus. Station**

**Type of shipment**

- Outright Sale [ ]
- Consignment Export [ ]
- Others (Specify) [ ]

**Place of Delivery**

**Country of Destination**

**Nature of Contract:** CIF [ ] / CFR [ ] / FOB [ ]

- Others (Specify) [ ]

**Exchange Rate U/S 14 of CA**

**Currency of Invoice**

---

**Marks & Nos. No. & Kind of Pkgs. Container Nos.**

**Statistical Code & Description of Goods**

**Quantity**

**Value FOB**

---

**Net Weight**

**Gross Weight**

**Total FOB Value in words**

---

**Analysis of Export Value**

- **Currency**
- **Amount**

**FOB value**

**Freight**

**Insurance**

**Commission**

**Discount**

**Other Deductions**

---

**Sl. No. Export Tariff Assesable DUTY CESS Total Duty & Duty**

**No. No. Value under Rate Amount Rate Amount**

**Sec. 14**

**Sl. No. Export Tariff Assesable DUTY CESS Total Duty & Duty**

**No. No. Value under Rate Amount Rate Amount**

**Sec. 14**

---

**Total Duty/Cess Amount in words: Rupees**

**Collection Stamp**

---

**Declaration:**

I/We declare that all particulars given herein are true and correct.

I/We also attach the declaration(s) under clause No.(s).............

Public Notice No. .............. dated.............. Signature of Exporter / CHA & Date
<table>
<thead>
<tr>
<th>DOCUMENTS SUBMITTED</th>
<th></th>
</tr>
</thead>
<tbody>
<tr>
<td>1. Invoice</td>
<td>[ ]</td>
</tr>
<tr>
<td>2. Packing List</td>
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<td>[ ]</td>
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<tr>
<td>10. Any other (Specify)</td>
<td>[ ]</td>
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</tbody>
</table>
**BILL OF EXPORT FOR DUTIABLE GOODS**

<table>
<thead>
<tr>
<th>Exporter</th>
<th>Invoice No. &amp; Date</th>
<th>BE No. &amp; Date</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td>AR4/AR4A No. &amp; Date</td>
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<tr>
<th>Consignee</th>
<th>Export Trade Control</th>
<th>If export under:</th>
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<tbody>
<tr>
<td></td>
<td></td>
<td>Deferred Credit [ ]</td>
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<tr>
<td></td>
<td></td>
<td>Joint Ventures [ ]</td>
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<tr>
<td></td>
<td></td>
<td>Rupee Credit [ ]</td>
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<td></td>
<td>Others [ ]</td>
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<td>RBI's Approval/Cir. No. &amp; Date</td>
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<tr>
<th>Custom House Agent</th>
<th>LIC No.</th>
<th>Type of shipment</th>
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<tbody>
<tr>
<td></td>
<td></td>
<td>Outright Sale [ ]</td>
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<td>Consignment Export [ ]</td>
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<td>Others (Specify) [ ]</td>
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<td>Others (Specify) [ ]</td>
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<thead>
<tr>
<th>Place of Delivery</th>
<th>Country of Destination</th>
<th>Exchange Rate U/S 14 of CA</th>
<th>Currency of Invoice</th>
</tr>
</thead>
</table>

|--------|-------------------------------------------------|----------------------------------------|----------|-----------|

<table>
<thead>
<tr>
<th>Net Weight</th>
<th>Gross Weight</th>
<th>Total FOB Value in words</th>
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</thead>
</table>

**Analysis of Export Value**

<table>
<thead>
<tr>
<th>Currency</th>
<th>Amount</th>
<th>Full export value OR where not ascertainable, the value which exporter expects to receive on the sale of goods.</th>
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<tr>
<th>Freight</th>
<th>Rate</th>
<th>Insurance</th>
<th>Rate</th>
<th>Commission</th>
<th>Rate</th>
<th>Discount</th>
<th>Rate</th>
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<tr>
<th>Sl. No.</th>
<th>Export Tariff No.</th>
<th>Assessable Value under Sec. 14</th>
<th>DUTY Rate</th>
<th>Amount</th>
<th>CESS Rate</th>
<th>Amount</th>
<th>Total Duty &amp; Cess</th>
<th>Duty payment particulars</th>
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|                  |                  | Total Duty/Cess Amount in words: Rupees Collection Stamp |
|                  |                  |                                                          |

**Declaration:**

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**'LET EXPORT'**

Signature of Officer of Customs

Carrier's Name & Lorry No./Goods Train & Wagon No. may be altered after check with original Fee Rs. Entry for Fresh one may be granted to.............................. for the portion shutout or not despatched

Received

Handed over to C.H.A./Party

Signature of Asstt. Commissioner

Cashier

Contents Received on Board

Date Received on Board

For Carrier

Date of Shipment

Signature of Officer of Customs

**Examination Order and Report**
**BILL OF EXPORT FOR DUTIABLE GOODS**  
**EXPORT PROMOTION COPY**

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Public Notice No.................. dated..................  
Signature & Date

Collection Stamp
BILL OF EXPORT FOR DUTIABLE GOODS
EXPORT PROMOTION COPY

Verified Railway Receipt No/Lorry Waybill No. ..............................................
of..............................................................................................................
issued by......................................................................................................
For..............................................................................................................Cases/Bales/Packages/Containers.................................
..............................................................................................................
Despatched per..............................................................................................
Which left on..............................................................................................
From..............................................................................................................
Under Preventive Supervision....................................................................
..............................................................................................................
Signature of Customs Officer

Triplicate